

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 2613/2017

ARCHNA

Appellant(s)

VERSUS

DEPUTY DIRECTOR CONSOLIDATION, AMROHA AND OTHERS Respondent(s)

IA No. 133362/2025 - EXEMPTION FROM FILING O.T.

IA No. 133361/2025 - INTERVENTION APPLICATION

Date : 10-10-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ALOK ARADHE
[IN CHAMBER]

For Appellant(s) : Petitioner-in-person

For Respondent(s) : Mr. Dr. Rajeev Sharma, AOR

Mr. Tanmaya Agarwal, AOR
Mr. Wrick Chatterjee, Adv.
Mrs. Aditi Agarwal, Adv.

Mr. Dhruv Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

I.A. No. 133361/2025

Heard learned counsel for the applicant. For the reasons
stated in the application for intervention, the same is allowed.

(LOKESH ARORA)
SENIOR PERSONAL ASSISTANT

(AMITA PANDEY)
COURT MASTER (NSH)